mittee of Privileges laid on the Table of the House on the 16th August, 1976."

The motion was adopted.

12.5½ hrs.

BURN COMPANY AND INDIAN STANDARD WAGON COMPANY (NATIONALISATION) BILL*

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI B.P. MAURYA) : I beg to move for leave to introduce a Bill to provide for the acquisition of the undertakings of the Burn and Compny Limited and the Indian Standard Wagon Company Limited with a view to ensurihg the constituity on the production of goods wehich are vital to the reeds of the economy of the country and for the fulfilment of the contracts for the supply of railway wagons abroad and for matters connected therewith or incidental thereto.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the acquisition of the undertakings of the Burn and Company Limited and the Indian Standard Wagon Company Limited with a view to ensuring the continuity of the production of goods which are vital to the needs of the economy of the curtry and for the fulfilment of the contracts for the supply of railway wagons abroad and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI B.P. MAURYA : I introduce† the Bill.

12.06 hrs.

STATEMENT *RE.* BURN COMPANY AND INDIAN STANDARD WAGON COMPANY (NATIONALISATION) ORDINANCE, 1976

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI B.P. MAURYA) : I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Burn Company and Indian Standard Wagon Company (Nationalisation) Ordinance, 1976. [*Placed in library. See No. LT-11159/76*].

---

12. 6½ hrs.

BRAITHWAITE AND COMPANY (INDIA) LIMITED ACQUISITION AND TRANSFER OF UNDERTAKINGS) BILL*

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI B.P. MAURYA) : I beg to move for leave to introduce a Bill to provide for the acquisition and transfer of the undertakings of Messrs. Braithwaite and Company (India) Limited for the purpose of ensuring the continuity of production of goods which are vital to the needs of the country, and for matters connected therewith or incidental thereto.

MR SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the acquisition and transfer of the undertakings of Messrs. Braithwaite and Company (India) Limited for the purpose of ensuring the continuity of production of goods which are vital to the needs of the country, and for matters connected therewith or incidental thereto."

The motion was adopted.

---

*Published in Gazette of India Extraordinary, Part II, Section 2, dated 20-8-76.

†Introduced with the recommendation of the President.

SHRI B. P. MAURYA : I introduce† the Bill.

12.7½ hrs.

STATEMENT *RE*. BRAITHWAITE AND COMPANY (INDIA) LIMITED (ACQUISITION AND TRANSFER OF UNDERTAKINGS) ORDINANCE, 1976.

SHRI B.P. MAURYA : I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Braithwaite and Company (India) Limited (Acquisition and Transfer of Undertakings) Ordinance, 1976. [*Placed in library See No. LT*-11160/76].

12.08 hrs :

SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL), 1976-77—*Contd.*

MR. SPEAKER : The House will now take up the further discussion and voting on the Supplementary Demands for Grants in respect of the Budget (General) for 1976-77. The time allotted is 3 hours, time taken—1 hour 5 minutes and the balance is 1 hour 55 minutes.

Shri Ramsahai Pandey to continue his speech.

श्री राम सहाय पांडे (राजनंदगांव) : श्रीमन्, कल अनुदानों की पूरक मांगों के समर्थन के संदर्भ में मैंने "समाचार" एजेंन्सी की स्थापना का स्वागत किया था लेकिन जो साधन "समाचार" एजेंन्सी को दिये गये हैं, 10 लाख रुपए, मैं समझता हूं जो दायित्व और जो कार्य क्षेत्र निर्धारित किया गया है उसको देखते हुए वह बहुत कम है। "समाचार" एजेंन्सी ने अपने प्रतिवेदन में 25 लाख रुपए तुरन्त देने की मांग की थी, उसके आधार पर 10 लाख रुपए दिए गए हैं जब कि इस समाचार एजेन्सी पर बहुत बड़ा राष्ट्रीय और अन्तर्राष्ट्रीय दायित्व आ गया है।

श्रीमन्, समाचार की स्थापना के बाद जिस योग्यता से हमारा मंत्रालय और हमारे मंत्री जी—श्री विद्याचरण जी शुक्ल—इस काम में लगे हुए हैं, पत्रकारों की जो समन्वित एजेन्सीज हैं वे जिस कार्यकुशलता और दक्षता से काम कर रही हैं—मैं आपके माध्यम से उनको साधुवाद देता हूं धन्यवाद देता हूं, क्योंकि जिस नाजुक समय से हम गुजर रहे हैं, उसको देखते हुए यह बहुत आवश्यक है कि हम सामान्य से सामान्य व्यक्ति के पास सही समाचार, तथ्य से ओतप्रोत समाचार पहुंचाकर इस एजेन्सी का कार्य पूरा करें। काम बहुत बड़ा है, समाचार को आज यह जिम्मेदारी निभानी है, लेकिन इस के लिए उसके पास पर्याप्त साधन नहीं हैं। इस बात को सरकार स्वयं भी स्वीकार करती है कि समाचार को देश के शहरों, अर्धशहरी तथा ग्रामीण क्षेत्रों में हो रहे विकास के बारे में पूरी जानकारी जनता तक पहुंचाने के लिए अपने कार्यक्षेत्र का ज्यादा से ज्यादा विस्तार करना है। अपने संवाददाताओं को अविलम्ब विश्व के सभी नाजुक क्षेत्रों में भेजना होगा जहां घटनायें होती रहती हैं। इस दृष्टि से तमाम गुट-निरपेक्ष देशों की समाचार एजेन्सियों का पूल बनाना, उन में आपस अधिक से अधिक योगदान हो—इस दृष्टिकोण से इन देशों के सूचना मंत्रियों का एक सम्मेलन पिछले जुलाई मास में यहां सम्पन्न हुआ, जिसके फैसलों की कोलम्बो में सम्पन्न हुए गुटनिरपेक्ष देशों के सम्मेलन में बड़ी सराहना हुई। इसका एक उद्देश्य यह भी था कि हम एक ऐसी एजेन्सी का गठन करें जो अन्तर्राष्ट्रीय जगत-जीवन में हमारी नीति को हमारे जीवन का हमारे दर्शन का, हमारी प्रतिक्रिया को सही ढंग से प्रस्तुत करे। पश्चिमी समाचार जगत ने हमारे देश की जो तस्वीर अब तक दुनिया के गुटनिरपेक्ष देशों के सामने प्रस्तुत की है, वह सदैव सच्चाई से बहुत दूर रही; इसलिये कि उनका दृष्टिकोण हमेशा औपनिवेशवादी, कालोनियलवादी रहा है। यह बड़ा चैलेन्ज हमने स्वीकार किया है—हम ऐसे देशों का एक संगम

---

† Introduced with the recommendation of the president.